

GOVERNMENT OF MEGHALAYA
FOREST & ENVIRONMENT DEPARTMENT

No.FOR/CC/8/2019/Vol-I/2527

Dated: Shillong, the 28th February, 2024.

From : Shri S.S. Syiemlieh, MCS.,
Joint Secretary to the Government of Meghalaya,
Forest & Environment Department.

To : ✓ Arvind Kumar
Deputy Registrar, National Green Tribunal,
Principal Bench, New Delhi.

Subject : Submission of Supplementary Progress Report to be filed in the
Hon'ble NGT in O.A. No. 606/2018

Sir/ Madam,

With reference to the letter above, I am directed to enclose herewith the Supplementary Progress Report in the matter of O.A. No. 606/2018 for the purpose of filing before the Hon'ble NGT by today the 28.02.2024 before 12:00 PM.

Yours faithfully,



Joint Secretary to the Government of Meghalaya
Forest & Environment Department

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GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG
RAITONG BUILDING, SECRETARIAT HILL:: SHILLONG-793 001

MOST URGENT

No. DUA/P/50/2018/Pt-III/265

Dated Shillong, the 27th February, 2024.

From: Shri. E. Kharmalki, IAS
Director, Urban Affairs,
Meghalaya, Shillong

To,

The Addl. Principal Chief Conservator of Forests
(Schemes, Budget, Forest Laws & Court Matters),
Meghalaya Forest Head Quarter
Sylvan House, Lower Iachumiere
Shillong-793001

Sub: Submission of Supplementary Progress Report to be filed in the Hon'ble NGT in
O.A. No. 606 of 2018.

Sir,

In inviting reference to the subject cited above, please find enclosed herewith the Supplementary Progress Report to be filed in the Hon'ble NGT in O.A. No. 606 of 2018 alongwith the Updated Detailed Report and the filled up Indicative Format for the City and Town wise information on Solid Waste Management and Sewage Management as desired from your end.

This is for favour of your kind information and necessary action.

Yours faithfully,

Enclosed: as stated above


Director, Urban Affairs,
Meghalaya, Shillong

ANNEXTURE:

SUPPLEMENTARY PROGRESS REPORTS

EXISTING TREATMENT PLANTS (FSTPs)

1. Project Title:- FSTP at Marten, Shillong

Capacity: 0.115 MLD

Project Cost: 2.00 crores



2. Project Title:- FSTP at Doldegre, Tura
Capacity: 50KLD
Project Cost: 1.93 crores



3. Project Title:- FSTP at Jonglapara, Resubelpara

Capacity: 30KLD

Project Cost: 0.60 crores



4. Project Title:- FSTP at Medical Compound, Baghmara

Capacity: 15 KLD

Project Cost: 0.35 crores



UNDER PROGRESS TREATMENT PLANTS (FSTPs)

1. Project Title:- FSSTP at behind SMB Complex, Shillong

Capacity: 0.35 MLD

Project Cost: 4.00 crores



2. Project Title:- FSTP at Sabahmuswang, Jowai

Capacity: 55 KLD

Project Cost: 2.50 crores



3. Project Title:- FSTP at Balsrigittim,Williamnagar

Capacity: 30 KLD

Project Cost: 0.63 crores



FSTP
Location: Balsrigittim, Williamnagar, Meghalaya.
Lat: 25.519997, Long: 90.610051

<p>4. Project Title: Onsite STPs in Shillong</p> <p>Numbers: 4</p> <p>Project Cost: 22.14 Crores</p>	
<p>(i) Municipal filling point, Kench's Trace Capacity:3.17 MLD</p>	
<p>(ii) Junction of Wahingdoh and Umkhrah Capacity:7.12 MLD</p>	

<p>(iii) Junction of Wahdasoi and Umkhrah Capacity: 0.85 MLD</p>	
<p>(iv) By the side of Wahpomdngiem behind SMB complex Capacity: 2.0 MLD</p>	

<p>5. Project Title:-Waste Water Treatment through in-situ Nallah Treatment /technology at various Location in Shillong</p> <p>Numbers: 5</p> <p>Project Cost: 19.31 Crores</p>	
<p>(i) Pomdngiem Drain (also referred as Wah Thangsniang Drain)</p>	
<p>(ii) Oakland Drain:</p>	

<p>(iii) Lawmali Drain</p>	
<p>(iv) Wahingdoh – Raimohan Drain</p>	
<p>(v) Polo Drain</p>	

<p>6. Project Title: Waste Water Treatment through in-situ Nallah Treatment /technology at various Location in Jowai</p> <p>Numbers: 11</p> <p>Project Cost: 19.31 Crores</p>	
<p>(i) Syntu Ksiar (near Myntwa Stream)</p>	
<p>(ii) Panaliar</p>	
<p>(iii) Caroline Colony</p>	

<p>(iv) Ladthadlaboh west</p>	
<p>(v) Khimusniang</p>	
<p>(vi) Umshangiar</p>	

<p>(vii) Iawmusniang</p>	
<p>(viii) Mynthong1</p>	
<p>(ix) Mynthong 2</p>	

<p>(x) Panaliar Mutong</p>	
<p>(xi) Liar Kdongtreriat Panaliar</p>	

7. Project Title:- Procurement of Cesspools

Numbers : 24

Capacity: (i). 1000 Liters – 4

(ii). 3000 Liters – 9

(iii). 6000 Liters – 9

(iv). 12000 Liters – 2

Project Cost: 4.58 crores



OTHER INITIATIVES

Community Based Owned Programme: The Department has introduced “My City Campaign” in which localities come forward with proposals on Clean and Beautiful Localities and the Department are facilitating the campaign by assisting the localities in terms of Financial with a direct funding of Rs. 10Lkajs per Locality shall be provided

Chain-link Fencing:To further prevent the illegal dumping of waste the Shillong Municipal Board has erected fencing a total of 2.76 Km chain-link at the garbage vulnerable points of the rivers and their tributaries.



Capacity Building Programme: The Department under the Swachh Bharat Mission 2.0 (U) initiated the Programme Management Unit to build the capacity of the ULBs officials by conducting Capacity Building Programme and sending the ULBs officials for trainings in and outside the State.



Awareness Programme and Stakeholder Meeting: Locality Level Awareness Programme and Stakeholders meetings are being conducted in all localities by the ULBs and the Department.



Cleaning Drives: Apart from the regular Cleaning duties ULBs assisted the Stakeholders in various Special Cleaning Drives.



Inspection and Monitoring: Regular Inspections and monitoring is being conduct by the ULBs and Department officials



Involvement of Schools/Colleges Students: Various programme was introduced by ULBs in involving the young generation in clean and green campaign. Colleges and Universities students were given opportunity for internship programme with the Department and ULBs.



CURRENT STATUS OF SOLID AND LIQUID WASTE MANAGEMENT IN MEGHALAYA

1. Background

In OA 606/2018 before NGT Chief Secretaries of States and UTs appeared and presented status on Solid and Liquid (Sewage) management. The data presented was analysed by the Tribunal and Directions were passed and the six monthly compliance reports was to be filed for further course of action.

2. Directions

The Tribunal passed several directions on actions required to be taken for solid and liquid waste management and ring-fencing amount for management which was based on gaps identified for solid and sewage management. In case of solid waste management, legacy waste remediation at cost of Rs 300/MT and for sewage management, Rs 2.00 crore/ MLD was taken.

3. City and Town wise Information

All information have been provided in the updated Detail Report.

4. Indicative Format for collating information

(4.1) Sewage management

(i) Sewage Generation	
Particulars	Updated Report
Current Sewage Generation	51 MLD
Existing Treatment Facilities capable of treating the sewage presently	0.21 MLD being treated
Sewage treatment plants whose civil works has 100% completed, consent to Operate is under process and are likely to be operational within 6 months	13.915 MLD would be treated when these treatment plants are commissioned
Timeline for STPs of 13.915 MLD	July 2024

(ii) Existing sewage treatment capacity and the gap		
A	Existing treatment capacity and current Utilisation capacity and reasons for Underutilisation	4 nos. of FSTPs of 0.21 MLD are currently functional 1. Marten, Shillong. 2. Doldegre, Tura. 3. Resubelpara Municipal Board. 4. Baghmara Municipal Board
B	Gap	50.79 MLD

(iii) How treated sewage is utilised or disposed?	Liquid: Treated liquid is being re – used in the Treatment Plants Sludge: After the process of drying the sludge in the drying beds, the dry sludge is taken to a compost plants and mixed with the Bio Waste Compost.
(iv) Executable and Time bound plan to complete the Gap (ii b above)	2026

SUMMARY OF PROGRESS IN DEPOSITING SUMS IN THE “RING-FENCED ACCOUNT” (in Crores)						
(v) Making funds available out of Ring fenced amount	I	A	B	C	D	E
		Funds Committed for Solid Waste Management in Urban Area	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
	1	15 th Finance Commission	12.83	8.13	-	-
	2	Grant in Aid	-	16.50	-	
	3	Swachh Bharat Mission (Urban)	-	-	-	7.47
	4	Smart City	16.00	0.01	-	-
	5	Environmental Compensation for Solid and Liquid Waste Compensation for Jowai	-	10.00	-	-
		Sub Total 1	28.83	34.64	0.49	7.47

	II	Funds Committed for Liquid Waste Management in Urban Area				
	1	15 th Finance Commission	0.69	13.87	7.74	-
	2	Grant-in-Aid	0.18	-	-	-
	3	Swachh Bharat Mission (Urban)	-	0.02	-	18.12
	4	Smart City	19.31	-	-	-
	5	AMRUT	22.41	-	-	-
		Sub Total 2	42.60	13.89	7.74	18.12
		TOTAL (1+2)	71.43	48.53	8.23	25.59
		GRAND TOTAL (column B+C)	119.96			
		Rupees One Hundred Nineteen Crore Ninety-Six Lakhs				
		GRAND TOTAL (column B+C+E)	145.55			
		Rupees One Hundred Forty-Five Crore Fifty-Five Lakhs				

(vi) Steps taken for expeditious execution with mechanism so not to stuck in actions like DPR, Sanctions, Tendering, availability of land etc and other impediments	State Level Committee's in the form of State High Power Steering Committee (SHPSC) and State Level Technical Committee (SLTC) has been notified for monitoring and to expedite process of approval of DPRs, Tendering etc.
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(4.2) Solid waste management

(i) Waste generation:	182.5 TPD
(Whether waste generation has been based on per capita or weightment exercise)	For Shillong city waste generation is done as per the per capita generation based on the weightment exercise conducted. Waste generation is based on the per capita calculations.
(If waste is not co - mingled and segregated, then indicate fraction wise quantities like C& D, Plastics, etc. for corresponding processing/ treatment facilities)	As per the Solid Waste Characterization Study conducted by the North Eastern Hills University (NEHU), Shillong the details of Solid Waste is as follows: 1. Compostable (Biodegradable Waste) = 68%. 2. Recyclable = 12% 3. Inerts = 20% 4. Single Used Plastics (Innert Waste) = 7%

(ii) Waste collection	
Waste collected and transported	147 TPD
Waste transported to	Processing Plants, Dumpsite and Landfill
Waste processing plant	78.6 TPD
Transported to landfill	30.1 TPD

(iii) Processing	
Quantity of waste processed by various plants like Composting, RDF, waste to energy, etc and utilisation through Authorisation:	78.6 TPD
Gap in waste generation and processing and measures taken to fill the Gap.	73.8 TPD
Like sewage, here also mention steps taken to expedite to fill up the gap by overcoming issues of land, DPR, funds, Tendering, etc.	State Level Committee's in the form of State High Power Steering Committee (SHPS) and State Level Technical Committee (SLTC) has been notified for monitoring and to expedite process of approval of DPRs, Tendering etc.

(iv) Legacy waste	
It is likely that where there is a gap in waste processing and generation, the unprocessed waste leads to legacy waste.	<p>Insofar as Legacy Management is concerned, action taken are as follows:</p> <ol style="list-style-type: none"> 1. Request for Proposals (RFP) was invited for Bio Mining of 1.5 Lakhs MT of Legacy Waste in Marten Shillong, on the 18th January 2024 and amount of Rs. 20 Crores has been allocated. 2. Under SBM 2.0, Urban an approval was received to remediate 1.43 Lakhs MT of Legacy waste of 6 Urban Towns of Meghalaya i.e. Tura, Jowai, Williamnagar, Resublepara, Baghmara and Nongpoh and a Request for Proposals (RFP) for preparation of the Detail Project Report (DPR) has been floated, remediation works is as expected to commence in last quarter of 2024.

Quantity of legacy waste which is yet to be remediated	A total of 2.88 Lakhs MT of Legacy waste in Municipal Area of Meghalaya
Time bound plan to remediate legacy waste without hurdles of funds, executing agency and routing end products of bio mining to final authorised users/ locations and reclamation of land for use may be for monetization or setting up of required waste management facilities.	2026

5. Suggestions and some points for consideration							
(i) Utilisation of State budget including Ring fenced and coverage under other centrally assisted programs like AMRUT/ SBM, etc	The State Government in hearing of the Hon'ble NGT dated 22 nd December 2022 pledged a sum of Rs 109.00 crores which shall be kept in Ring Fenced account to meet the expenditure required on account of the gap in solid and liquid waste management. As on date the amount used to meet the gap is Rs 79.66 Crores						
(ii) Setting up of Assistance Centres at District level for Technical assistance for the cities and towns in that District	Matter is under consideration by the State Govt. wherein Nodal Officers shall be Notified at the State and District Level for Technical assistance for cities and Towns.						
(iii) Information may be collated for all cities and towns having population more than 10,000 (a - more than 10 lakhs, b - between 1 to below 10 lakhs, c - between 50, 000 to below 1 lakh and d - between 10,000 to below 50,000)	<p>Meghalaya Urban Towns Population.</p> <table> <tr> <td>1. Between 1 to below 10 lakhs</td> <td>= 1</td> </tr> <tr> <td>2. Between 50,000 to below 1 lakhs</td> <td>= 1</td> </tr> <tr> <td>3. Between 10,000 to 50,000</td> <td>= 8</td> </tr> </table> <p>Waste Management Baseline Studies: With objectives of getting an indicated data for further improvement of the Waste Management in Shillong Municipality, the baseline Studies is being conducted through a local private Agency with a fund allocated for the project is 40 Lakhs. The project shall be extended to others Towns of Meghalaya.</p>	1. Between 1 to below 10 lakhs	= 1	2. Between 50,000 to below 1 lakhs	= 1	3. Between 10,000 to 50,000	= 8
1. Between 1 to below 10 lakhs	= 1						
2. Between 50,000 to below 1 lakhs	= 1						
3. Between 10,000 to 50,000	= 8						
(iv) Follow Guidelines and Manuals of MoUHA GoI to set up sewage and solid waste management facilities	All Solid and Liquid Treatment Facilities installed and under construction is followed as per the guidelines given by MoHUA GOI						
(v) For smaller towns (where perhaps population is less than 1 lakh Or 50,000) effective and easy to	All available technology options of Solid and Liquid Treatment Facilities are being considered for smaller Towns and construction is followed as per the guidelines given by MoHUA GOI						

<p>Operate and requiring relatively low Maintenance may be preferred for solid and liquid waste management.</p>	
<p>(vi) Emphasis needs to maximize use of treated sewage rather than simply discharging into water bodies.</p>	<p>All STPs and FSTPs installed and under construction are designed as per the guidelines where Treated water is to be re-used in treatment plants and other purposes and Sludge shall be brought to dry beds facilities and used as a mixture in compost.</p>
<p>(vii). It would be necessary to channelize each fraction arising out during remediation / bio mining for effective use by the Authorised end users.</p>	<p>Will be complied with.</p>


 Director, Urban Affairs,
 Meghalaya, Shillong